

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO. 63**  
ANSWERED ON 08/02/2023

**HOUSES SANCTIONED AND COMPLETED UNDER PMAY(G)**

63 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses sanctioned under Pradhan Mantri Awaas Yojana (Gramin) (PMAY-G) in the country, State-wise;
- (b) how many houses have been completed and how many are yet to be completed, Statewise and year-wise during last three years till date;
- (c) the amount sanctioned, State-wise and year-wise during last three years till date;
- (d) by when all the sanctioned houses will be completed, State-wise details thereof; and
- (e) the selection procedure of beneficiary in PMAY(G)?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI GIRIRAJ SINGH)

(a) to (e): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO PART (a) to (e) OF RAJYA SABHA STARRED QUESTION NO. 63 TO BE ANSWERED ON 08.02.2023 REGARDING HOUSES SANCTIONED AND COMPLETED UNDER PMAY (G)**

- (a) The number of houses sanctioned under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the country, State-wise since inception i.e. 01.04.2016 till 02.02.2023 is given in **Annexure-I**.
- (b) Year-wise and State-wise number of houses completed and houses yet to be completed during the last three years till date are given in **Annexure-II (A) & II (B)**.
- (c) Year-wise and State-wise details of the amount of Central Share of funds released to the States/UTs during the last three years till date is given in **Annexure-III**.
- (d) The PMAY-G is being implemented wef 1<sup>st</sup> April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024.
- (e) The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. These criteria are applied on SECC 2011 database and a system generated priority list of households from the database was deliberated upon in Gram Sabha meetings. After due verification by the Gram Sabhas and completion of Appellate Process, Gram panchayat-wise Permanent Wait List (PWL) is prepared. Thereafter, Awaas+ survey was conducted during January 2018 to March 2019 to identify those beneficiaries who, though are eligible for inclusion in PWL, but claimed to be left out from the SECC 2011. In this exercise, the States/UTs have uploaded details of additional households, which are also subjected to Gram Sabha verification and Appellate Process as explained above.

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## STATEMENT IN REPLY TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 63 TO BE ANSWERED ON 08.02.2023 REGARDING HOUSES SANCTIONED AND COMPLETED UNDER PMAY(G)

Number of houses sanctioned under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in the country, State-wise since inception i.e. 01.04.2016 till 02.02.2023

(units in nos.)

SNo	Name of the State/UT	Houses Sanctioned by the States/UTs
1	ARUNACHAL Pradesh	36,087
2	ASSAM	18,26,601
3	BIHAR	36,97,102
4	CHHATTISGARH	10,97,107
5	GOA	253
6	GUJARAT	5,61,248
7	HARYANA	28,946
8	HIMACHAL PRADESH	15,451
9	JAMMU AND KASHMIR	1,97,945
10	JHARKHAND	15,86,792
11	KERALA	35,143
12	MADHYA PRADESH	37,57,063
13	MAHARASHTRA	14,17,258
14	MANIPUR	41,499
15	MEGHALAYA	67,777
16	MIZORAM	20,418
17	NAGALAND	22,753
18	ODISHA	26,40,962
19	PUNJAB	39,899
20	RAJASTHAN	17,21,791
21	SIKKIM	1,406
22	TAMIL NADU	7,75,121
23	TRIPURA	2,54,785
24	UTTAR PRADESH	34,40,568
25	UTTARAKHAND	46,365
26	WEST BENGAL	45,60,625
27	ANDAMAN AND NICOBAR	1,347
28	DADRA AND NAGAR HAVELI & DAMAN AND DIU	5,761
29	LAKSHADWEEP	53
30	PUDUCHERRY*	-
31	ANDHRA PRADESH	2,38,569
32	KARNATAKA	1,63,243
33	TELANGANA*	-
34	LADAKH	1,906
	<b>Total</b>	<b>2,83,01,844</b>

Note: \*Telangana & Puducherry are not implementing PMAY-G.

## Annexure-II (A)

STATEMENT IN REPLY TO PART (b) OF RAJYA SABHA STARRED QUESTION NO. 63 TO BE ANSWERED ON 08.02.2023 REGARDING HOUSES SANCTIONED AND COMPLETED UNDER PMAY(G)

Year-wise and State-wise details of houses completed during the last three years till date i.e. 02.02.2023

(units in Nos.)

SNo	Name of the State/UT	2019-2020	2020-2021	2021-2022	2022-2023 (as on 02.02.2023)
1	ARUNACHAL PRADESH	747	2,417	992	7,061
2	ASSAM	84,009	1,30,879	1,17,694	2,15,780
3	BIHAR	3,76,216	9,42,615	5,08,363	9,59,563
4	CHHATTISGARH	34,587	59,684	23,289	13,553
5	GOA	3	87	19	9
6	GUJARAT	35,589	50,742	77,263	59,488
7	HARYANA	6,670	1,215	263	1,278
8	HIMACHAL PRADESH	447	605	1,884	2,169
9	JAMMU AND KASHMIR	5,610	21,745	42,569	28,937
10	JHARKHAND	1,56,974	2,35,013	2,95,040	2,57,091
11	KERALA	779	686	2,440	6,121
12	MADHYA PRADESH	2,71,273	2,60,964	6,05,954	7,62,688
13	MAHARASHTRA	92,276	1,81,756	1,79,021	1,34,153
14	MANIPUR	1,151	2,379	3,626	3,837
15	MEGHALAYA	4,995	5,016	7,009	6,168
16	MIZORAM	997	1,123	1,158	662
17	NAGALAND	3,687	535	0	992
18	ODISHA	3,61,187	3,95,106	97,143	20,492
19	PUNJAB	410	3,908	5,473	2,662
20	RAJASTHAN	1,66,764	3,15,481	1,41,346	2,54,617
21	SIKKIM	34	13	5	27
22	TAMIL NADU	49,986	51,868	57,322	1,36,259
23	TRIPURA	6,155	15,462	1,639	1,42,799
24	UTTAR PRADESH	1,74,166	37,710	10,94,654	39,234
25	UTTARAKHAND	192	19	3,844	11,614
26	WEST BENGAL	2,86,333	6,78,583	9,59,230	1,39,239
27	ANDAMAN AND NICOBAR	286	483	335	70
28	DADRA AND NAGAR HAVELI & DAMAN AND DIU	221	972	641	1,252
29	LAKSHADWEEP	9	28	7	0
30	PUDUCHERRY*	-	-	-	-
31	ANDHRA PRADESH	5	0	0	818
32	KARNATAKA	7,085	2,405	11,239	2,635
33	TELANGANA*	-	-	-	-
	<b>Total</b>	<b>21,28,843</b>	<b>33,99,499</b>	<b>42,39,462</b>	<b>32,11,268</b>

Note: \*Telangana & Puducherry are not implementing PMAY-G.

## Annexure-II (B)

STATEMENT IN REPLY TO PART (b) OF RAJYA SABHA STARRED QUESTION NO. 63 TO BE ANSWERED ON 08.02.2023 REGARDING HOUSES SANCTIONED AND COMPLETED UNDER PMAY(G)

State-wise details of houses yet to be completed under PMAY-G as on 02.02.2023

(units in Nos.)

SNo	State Name	Target Allocated by the Ministry	Houses Completed by the States/UTs	Houses yet to be completed
1	ARUNACHAL PRADESH	38,384	11,302	27,082
2	ASSAM	20,84,070	7,42,874	13,41,196
3	BIHAR	38,64,565	34,30,684	4,33,881
4	CHHATTISGARH	11,76,150	8,38,502	3,37,648
5	GOA	1,707	140	1,567
6	GUJARAT	6,33,772	4,02,502	2,31,270
7	HARYANA	30,789	23,606	7,183
8	HIMACHAL PRADESH	15,483	11,706	3,777
9	JAMMU AND KASHMIR	2,01,230	1,30,097	71,133
10	JHARKHAND	16,03,268	14,41,110	1,62,158
11	KERALA	42,212	26,083	16,129
12	MADHYA PRADESH	37,76,584	32,45,899	5,30,685
13	MAHARASHTRA	14,71,359	9,66,212	5,05,147
14	MANIPUR	46,166	19,558	26,608
15	MEGHALAYA	80,848	34,777	46,071
16	MIZORAM	20,518	6,173	14,345
17	NAGALAND	24,775	5,236	19,539
18	ODISHA	26,95,837	17,15,018	9,80,819
19	PUNJAB	41,117	25,813	15,304
20	RAJASTHAN	17,33,959	15,73,845	1,60,114
21	SIKKIM	1,409	1,097	312
22	TAMIL NADU	8,17,439	4,78,609	3,38,830
23	TRIPURA	2,82,238	2,01,656	80,582
24	UTTAR PRADESH	34,78,718	25,96,345	8,82,373
25	UTTARAKHAND	47,654	27,834	19,820
26	WEST BENGAL	46,18,847	33,93,092	12,25,755
27	ANDAMAN AND NICOBAR	1,631	1,174	457
28	DADRA AND NAGAR HAVELI & DAMAN AND DIU	6,831	3,296	3,535
29	LAKSHADWEEP	53	44	9
30	PUDUCHERRY*	-	-	-
31	ANDHRA PRADESH	2,56,270	47,525	2,08,745
32	KARNATAKA	3,07,746	1,01,678	2,06,068
33	TELANGANA*	-	-	-
34	LADAKH	1,992	1,429	563
	<b>Total</b>	<b>2,94,03,621</b>	<b>2,15,04,916</b>	<b>78,98,705</b>

Note: \* Telangana & Puducherry are not implementing PMAY-G.

## STATEMENT IN REPLY TO PART (c) OF RAJYA SABHA STARRED QUESTION NO. 63 TO BE ANSWERED ON 08.02.2023 REGARDING HOUSES SANCTIONED AND COMPLETED UNDER PMAY(G)

Year-wise and State-wise details of the amount of Central Share of funds released to the States/UTs during the last three years till date i.e. 02.02.2023

(Rs. in crore)

S.No.	Name of the State/UT	2019-20	2020-21	2021-22	2022-23
1	ARUNACHAL PRADESH	0.00	0.00	104.85	0.33
2	ASSAM	1,433.97	1,503.43	5,771.11	4,269.75
3	BIHAR	4,902.97	6,683.93	3,082.22	7,426.32
4	CHATTISGARH	562.55	307.12	0.00	344.23
5	GOA	0.00	0.00	0.00	0.00
6	GUJARAT	385.56	192.78	687.29	455.87
7	HARYANA	34.55	0.00	0.00	14.87
8	HIMACHAL PRADESH	0.00	10.62	32.97	37.86
9	JAMMU & KASHMIR	67.69	795.86	123.43	795.39
10	JHARKHAND	2,442.76	3,348.51	1,207.91	645.74
11	KERALA	0.00	0.00	0.00	70.29
12	MADHYA PRADESH	2,291.98	4,565.80	4,509.58	4,799.16
13	MAHARASHTRA	1,815.33	1,310.10	1,249.80	838.04
14	MANIPUR	10.30	84.89	21.01	161.14
15	MEGHALAYA	22.60	191.08	90.13	106.44
16	MIZORAM	0.00	16.16	41.92	7.86
17	NAGALAND	0.00	17.40	17.41	52.50
18	ODISHA	2,197.33	2,821.87	1,011.87	0.00
19	PUNJAB	0.00	49.22	18.31	71.01
20	RAJASTHAN	2,933.34	1,108.59	1,405.46	1,618.14
21	SIKKIM	0.65	0.00	0.57	0.00
22	TAMIL NADU	487.52	78.62	928.93	1,334.91
23	TRIPURA	229.52	113.62	1,368.48	953.31
24	UTTAR PRADESH	1,145.64	4,830.90	3,727.00	1,678.07
25	UTTARAKHAND	0.00	0.00	149.18	65.00
26	WEST BENGAL	5,976.00	8,810.54	687.84	0.00
27	ANDAMAN AND NICOBAR	0.00	16.88	0.00	0.00
28	DADRA & NAGAR HAVELI DAMAN & DIU	55.98	0.00	0.00	0.00
29	LAKSHADWEEP	0.00	0.00	0.00	0.00
30	PUDUCHERRY*	-	-	-	-
31	ANDHRA PRADESH	0.00	0.00	0.00	0.00
32	KARNATAKA	309.60	0.00	0.00	0.00
33	TELANGANA*	-	-	-	-
34	LADAKH	0.00	0.00	0.00	1.50
<b>Total</b>		<b>27,305.84</b>	<b>36,857.93</b>	<b>26,237.25</b>	<b>25,747.71</b>

Note: \*Telangana & Puducherry are not implementing PMAY-G.